

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 4
IA-1264/ND/2021
(IB)-1226(ND)2019

IN THE MATTER OF:

Ashish Bankar ... Applicant/Petitioner
Vs
M/s Nu TekIndia Ltd. ... Respondent

Order under Section 7 of IBC.

Order delivered on 15.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr.Sanjay Kumar Singh, Advocate
For the Respondent :

ORDER

IA-1264/ND/2021:

This is an application filed by the Liquidator. Notice to non-applicant/respondent ZTE Telecom India Private Limited.

List on **05.04.2021.**

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)